

**RESERVE BANK OF INDIA**

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August 2, 2005

**Reserve Bank Cancels Certificate of Registration of
Sri Ganesh Anand Leasing & Finance Limited, Secunderabad**

The Reserve Bank of India, has on July 25, 2005 cancelled the certificate of registration issued to Sri Ganesh Anand Leasing & Finance Limited having its registered office at Arundeeep Complex, IInd Floor, Opposite BHEL Enclave, Akbar Road, Tadbund, Bowenpally, Secunderabad-500 009 for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45-IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-IA of the Reserve Bank of India Act, 1934.

**P.V.Sadanandan
Manager**

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